

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 215 OF 2019 & IA No. 740 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Dalmia Cement (Bharat) Ltd

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Kumar Mihir

Counsel for the Respondent(s) : S. Vallinayagam for R-2
Anand K. Ganesan
Swapna Seshadri for R-15

ORDER

Reply both on IA and appeal shall be filed within four weeks with advance copy so that Appellant shall file rejoinder by next date of hearing .

List the matter on **14.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK